

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.125
C.P.(IB)/205(AHM)2021

Order under Section 94 IBC

IN THE MATTER OF:

Khodabhai Ghusabhai Thumar
V/s

.....Applicant

Premraj Ramratan Laddha Liquidator of Corporate Debtor

.....Respondent

Order delivered on ..19/04/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Mr. Rajesh Bohra
For the Respondent : Adv. Mr. Raju Kothari

ORDER

RP report is on record.

Pleadings are completed.

Matter stands adjourned to 06.06.2022



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**

Sweta